

में इस मांग को फिर दोहराया गया है कि ऐसे सभी आचार-व्यवहार खत्म होने चाहिएं जिनकी वजह से तिब्बत के लोग मानवाधिकारों और मूलभूत स्वतंत्रताओं से वंचित रह जाते हैं जो कि उन्हें हमेशा प्राप्त थी।

FOURTH FIVE YEAR PLAN

*13. SHRI VASUDEVAN NAIR : Will the PRIME MINISTER be pleased to state :

(a) whether the Fourth Five Year Plan has been finalised; and

(b) if not, the reasons for the delay ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) No, Sir.

(b) The uncertain economic situation caused mainly by two successive years of drought, the changes in the resources position and revision in the demand forecasts are the main reasons for the delay in finalising the Fourth Five Year Plan. Work on it will commence immediately after the completion of the Annual Plan for 1968-69 on which the Planning Commission is presently engaged.

CEASE-FIRE IN NAGALAND

*14. SHRI MARANDI :
SHRI BIBHUTI MISHRA :
SHRI CHENGALRAYA
NAIDU :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Government have extended the period of the cease-fire in Nagaland;

(b) if so, what is the period;

(c) whether it is also a fact that the Nagas have not been observing the terms and conditions of the cease-fire agreement;

(d) if so, Government's reaction thereto; and

(e) the period for which the Government propose to extend the cease-fire ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a), (b) and (e). Yes, Sir. The agreement on the Suspension of Operations has been extended for another three months, i.e., upto 31st January, 1968.

(c) There have been some violations, specially in the area of Manipur covered by the Agreement.

(d) The State Government and the Administration concerned are taking necessary steps to prevent commission of unlawful acts by the Underground Nagas and to protect life and property of citizens. They have issued instructions to Administrative Officers to use the police force and if necessary to call upon the Security Forces in aid of the Civil power, to prevent commission of violent acts.

MEETING OF CHAIRMAN, A.E.C. WITH U.S. ATOMIC ENERGY OFFICIALS

*15. SHRI RABI RAY : Will the PRIME MINISTER be pleased to state :

(a) the result of the talks between the Indian Atomic Energy Commission Chairman, Dr. Vikram Sarabhai and the U.S. Atomic Energy Officials recently;

(b) whether the Government of India have come to the conclusion to set up big nuclear power plants in India; and

(c) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) The talks were to review the preliminary studies being undertaken to assess the implications of large agro-industrial complexes around low cost energy units. They have particular relevance to large nuclear power stations of 500-1000 MW electrical capacity.

(b) The study by the Indian Atomic Energy Commission is not yet complete.

(c) Does not arise.